

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section /Rule	Name of Parties
CP(IB)/82/7/ AMR/2022	Admitted	7 of IBC	Central Bank of India Limited (FC) Vs Sri Ananda Lakshmi Narasimha Industries India Pvt Ltd (CD)
	IA(IBC)/218/2024	U/Sec 60 (5) of IBC R/w Rule 11 of NCLT Rules, 2016	Raghu Babu Gunturu, Erstwhile IRP vs. Central Bank of India & Govada Venkata Subba Rao
	IA(IBC)/220/2024 in IA/86/2023	Under Rule 13 r/w Rule 11 of NCLT Rules, 2016	CD Vs. Mrs. Shirisha & Anr.
	IA(IBC)/221/2024 in Cont. A/2/2023		CD Vs. Mr. Chavva Satya Krishna & Anr.

ORDER

IA(IBC)/218/2024:

Present: Mr. Ch. Srinivasulu, Ld. Counsel for the Applicant.
Mr. Govada Venkata Subbarao, RP

The Ld. Counsel for the Applicant shall issue notice to the Respondents by informing the next date of hearing and file a memo of compliance well before the next date of hearing. For filing a memo of compliance, list the matter on 12.07.2024.

IA(IBC)/220/2024 in IA/86/2023:

Present: Ms. Manoranjini, Ld. Counsel for the Applicant.
Mr. V. Raghunath, Ld. Counsel for R1.
Mr. Govada Venkata Subbarao, RP

This application has been filed by the RP seeking to list IA(IBC)/86/2023 at the earliest convenient date and decide the matter based on the facts and merits. Heard. Keeping in view of the grounds in the application, this IA(IBC)/220/2024 in IA(IBC)/86/2023 is allowed and list the IA(IBC)/86/2023 on 12.07.2024. Accordingly, IA(IBC)/220/2024 is allowed and disposed of.

Sd/-

Venkatesh

Sd/-

IA(IBC)/221/2024 in Cont. A/2/2023:

Present: Ms. Manoranjini, Ld. Counsel for the Applicant.
Mr. Govada Venkata Subbarao, RP

This application has been filed by the RP seeking to list the matter at the earliest convenient date and decide the matter based on the facts and merits. Heard. Keeping in view of the grounds in the application, IA(IBC)/221/2024 in Contempt Application (IBC)/2/2023 is allowed and list the Contempt Application (IBC)/2/2023 on 12.07.2024. **Accordingly, IA(IBC)/221/2024 is allowed and disposed of.**



SANJAY PURI
MEMBER (TECHNICAL)



RAJEEV BHARDWAJ
MEMBER (JUDICIAL)